

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2460
ANSWERED ON 22.03.2023

HAMARI DHAROHAR SCHEME

2460. SHRI ABIR RANJAN BISWAS:

Will the Minister of Minority Affairs be pleased to state:

- (a) the allocation of budget and funds utilization under 'Hamari Dharohar' scheme for preservation of minorities heritage buildings since 2017;
- (b) the number of heritage buildings under Hamari Dharohar scheme, State-wise, year-wise since the inception of scheme;
- (c) whether it is a fact that the number of attempts to destroy minority heritage buildings has increased in recent years, the details of all such incidents in last five years; and
- (d) steps taken to ensure that such incidents are avoided?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) "Hamari Dharohar" scheme has been formulated to preserve the rich heritage of minority communities of India. The scheme provides for curating rich heritage of minorities under the overall concept of Indian Culture which includes curating exhibitions, preservation of literature/ documents etc. Preservation of minority heritage buildings has not been undertaken under the Hamari Dharohar Scheme. The budget and funds utilization under Hamari Dharohar Scheme during previous financial years since 2016-17 are as below:

Year	RE (Rs. in crore)	Expenditure (Rs. In crore)
2017-18	12.00	0.64
2018-19	6.00	1.64
2019-20	3.00	0.70
2020-21	5.20	4.55
2021-22	2.00	1.66

Hamari Dharohar scheme has now been merged as a component of Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) scheme w.e.f. F.Y. 2022-23, aiming to improve livelihoods of minorities, particularly artisan communities, through skill development, education and leadership training, to support their entrepreneurship interventions.

(c) & (d) “Public Order” is a State subject as per the Seventh Schedule of the Constitution of India. The responsibility of maintaining law and order, registration and prosecution of crimes against life and property of all citizens including minorities, rests with the respective State Governments. Ministry has not received report of damage to minority heritage buildings from states.
